

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON
WITHOUT TICKET PASSENGERS .

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Shri Shadi Lal Batra

Will the Minister of COALCOALCOALCOALRAILWAYS be pleased to state :-

- (a): whether Government is aware that a large number of passengers travel without tickets and carry unbooked luggage in trains in connivance with railway officials/RPF etc. causing loss of revenue to it;
- (b): if so, the details thereof;
- (c): whether any checking drive has been conducted by the special ticket checking teams with magistrate in this regard;
- (d): if so, the details thereof during the last three years; (
- (e): the amount realized as fares, fine by the special squad during the said period, zone-wise; and
- (f) : the measures taken to curb such illegal activities in the trains?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a): Vigorous drives against ticketless travel/irregular travel and unbooked luggage were launched during April-September, 2010 resulting in an increase of 16.4 per cent in the detection of passengers travelling without ticket or with improper tickets and the passengers earnings on Indian Railways registered an increase of 10.23% during this period as compared to the corresponding period of last year.

(b): During the period April to September, 2010, a total of 51.78 lakhs ticketless travellers and 36.09 lakh cases of unbooked luggage were detected over Indian Railways. Whenever cases involving Railway staff are detected, action is taken against them under Discipline & Appeal Rules.

(c): Yes, Sir.

(d): During the last three years, from 2007-08 to 2009-10, the number of magisterial checks conducted over Indian Railways were 44899.

(e): The total amount realized through ticket checking including the amount realized by the special squads during the last three years, zone-wise is given in the statement attached.

(f): Special ticket checking squads at Divisions, Zonal levels and Railway Board's level are already in place to conduct the checks against ticketless travel. Besides, special drives such as ambush checks, fortress checks, cross country checks, etc. are also launched from time to time. In addition to action taken against the ticketless travellers as per the Railways Act, 1989, action is also taken against the Railway staff whose involvement in such illegal activities is detected during the checks.